

1	2
Orai —	16
Jalaun —	4
Jhansi —	41
Mauranipur —	Nil
Lalitpur —	94
Total	3200

**Tourism Policy for Andaman and
Nicobar Islands**

5859. SHRI MANORANJAN BHAKTA:
Will the Minister of TOURISM be pleased to state:

(a) whether any tourism policy has been framed by Union Government for Andaman and Nicobar Islands;

(b) if so, whether the Andaman and Nicobar Administration has developed any basic infrastructure to meet the challenge of future needs of the tourism activities in the Islands;

(c) whether any development strategies for tourism have been adopted during the Eighth Five Year plan in the island; and

(d) if so, the details thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) to (d). The development of tourism is primarily the responsibility of the State Governments/Union Territories. However the Central Department of Tourism provides financial assistance to the State Governments/Union Territories for strengthening tourism infrastructure in the country based

on the specific proposals of the State Governments/Union Territories, their merit, inter-se priorities and availability of funds.

An Island Development Authority has been constituted to decide on policies and programmes for intergrated environmentally sound development of the islands. Based on the decisions taken from time to time by the IDA measures to develop and promote tourism to the Islands have been taken.

**Construction work of convention centre
at Kovalam (Kerala)**

5861. SHRI T. BASHEER: Will the Minister of TOURISM be pleased to state:

(a) the progress of the construction of convention centre at Kovalam, Kerala; and

(b) the allocation made for the project?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b). India Tourism Development Corporation has awarded contracts for civil, airconditioning and electrical works for the proposed Convention Centre at Kovalam. The const of the Convention Centre at Kovalam is roughly esimated at Rs. 153.00 lakhs. The modalities of allocation of fund

are being worked out.

Construction work on Beach resort in Trivandrum District of Kerala

5862. SHRI T. BASHEER: Will the Minister of TOURISM be pleased to state:

(a) the progress of the construction work of the Beach resort at Varkala in Trivandrum district of Kerala;

(b) the expenditure incurred thereon since the work of the project started;

(c) the allocation of fund made during 1990-91; and

(d) the time by which the project is likely to be completed?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) to (d). The project for the construction of Beach Resort at Varkala was sanctioned by the Central Department of Tourism in 1988-89 at an estimated cost of Rs. 95.00 lakhs out of which Rs. 30.00 lakhs have already been released. The civil works on the project have already been completed except for flooring and finishing. The release of further funds would depend on the progress of work. The project is likely to be completed by December, 1990.

[*Translation*]

Waiver of Agricultural Loans in Bihar

5863. SHRI PIYUS TIRKAY: Will the Minister of FINANCE be pleased to state:

(a) whether Government of Bihar has declared waiver of all agricultural loans upto Rs. 15,000/- and a notification has also been issued in this regard;

(b) if so, the details thereof;

(c) whether in spite of this declaration warrants have been issued in many districts including Ranchi for the recovery of an amount of Rs. 5,000/-; and

(d) if so, the details in this regard and the reasons therefor?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (d). The State Government of Bihar had been announcing various relief measures from time to time. Government of India has announced the scheme of debt relief which will be applicable to farmers, artisans and weavers who have taken loans upto Rs. 10,000/-. The scheme will cover all overdues on 2 October, 1989 including short-term as well as term loans.

The recovery of dues from borrowers by financial institutions is their normal activity and the debt relief measures announced by the Government of India do not prohibit the same.

[*English*]

Bihar Sponge Iron Ltd.

5864. SHRI PIYUS TIRAKY: Will the Minister of STEEL AND MINES be pleased to refer to the reply given to Unstarred Question No. 7166 on 27th April, 1989 regarding take over of tribal villages in Bihar for establishing BSIL and state;

(a) the steps taken by Bihar Sponge Iron Ltd., for pollution control;

(b) the number of tribal employees in BSIL, category-wise;

(c) the arrangements made for training of the local tribal people by BSIL; and

(d) the steps taken for rural development and other welfare activities around BSIL and the annual amount spent on these